

ITEM NO.16

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 32312/2018

(Arising out of impugned final judgment and order dated 07-12-2017 in ITA No. 134/2013 passed by the High Court Of Judicature At Allahabad)

ASSISTANT COMMISSIONER OF INCOME TAX I

Petitioner(s)

VERSUS

M/S AGRA DEVELOPMENT AUTHORITY

Respondent(s)

(FOR ADMISSION and I.R. and IA No.133496/2018-CONDONATION OF DELAY IN FILING)

Date : 28-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Aman Lekhi, ASG,
Mr. Devashish Bharukha, Adv.
Mr. A.K.Srivastava, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Tag with Civil Appeal No. 3347 of 2018.

(SHASHI SAREEN)
AR CUM PS

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER